GOVERNMENT OF NAGALAND DIRECTORATE OF HEALTH AND FAMILY WELFARE NAGALAND : KOHIMA

NO. DHFW/COVID-19/2019-20/1258-62

Dated Kohima, the May, 2020

ADDENDUM

In continuation of the Order NO. DHFW/COVID-19/2019-20/1077-80 dated Kohima, the 7th May, 2020 on referral of serious non-COVID patients outside the State during the pandemic period, the under mentioned additional measure should be followed before the referral:

• The hospital outside the State to which the patient is referred (Referring-in Hospital), should be willing to accept the patient. A written document in this regard (an acceptance note by the Referring-in hospital) should be enclosed when the patient is applying for referral or movement order / permit.

This is to avoid the situation where a patient is referred outside the State but the hospital refuses to accept the patient during this pandemic period.

(DR. VIZOLIE Z. SUOKHRIE)

Principal Director
Directorate of Health and Family Welfare
Nagaland: Kohima

NO. DHFW/COVID-19/2019-20// 258-52 Dated Kohima, the 08 May, 2020 Copy to:

- 1. The Deputy Secretary to Chief Secretary for information
- 2. The Home Commissioner, Government of Nagaland for information
- 3. The Principal Secretary to the Government, Health and Family Welfare Department for information
- 4. The Director, IPR Department for wide publicity through various media.
- 5. The Deputy Commissioner / Chief Medical Officer / Medical Superintendent of all districts for information and necessary action
- 6. Guard File / Office copy

(DR. VIZOLIE Z. SUOKHRIE)

Principal Director
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Nagaland: Kohima